

ADVOCATES (AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

SECRETARY Sir, I lay on the Table of the House the Advocates (Amendment) Bill, 1973, as passed by Rajya Sabha

(3) General discussion on the Railway Budget for 1973-74.

As Members are already aware, the General Budget for 1973-74 will be presented by the Finance Minister at 5 P M on Wednesday, the 28th February, 1973.

PUBLIC ACCOUNTS COMMITTEE

SIXTY-FIFTH REPORT

SHRI SEZHIYAN (Kumbakonam) I beg to present the Sixty-fifth Report of the Public Accounts Committee regarding action taken by Government on the recommendations contained in their Thirty-seventh Report relating to Ministry of Irrigation and Power

RAILWAY CONVENTION COMMITTEE

THIRD REPORT

SHRI R K SINHA (Faizabad) I beg to present the Third Report of the Railway Convention Committee, 1971 on 'Commercial and Allied Matters (Part I)'.

13.28 hrs

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K RAGHURAMIAH) With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 26th February, 1973, will consist of —

- (1) Further discussion on the President's Address.
- (2) Discussion on the Resolution seeking approval of the Proclamation issued by the President in respect of the State of Andhra Pradesh.

श्री हुकम चन्द कछबाय (मुरेना)
अध्यक्ष महोदय मैं आपकी अनुमति से सदन के कार्यक्रम के बारे में सत्री महोदय से एक प्रश्न पूछना चाहता हूँ।

MR SPEAKER You must send it in writing

SHRI S M BANERJEE (Kanpur) With your permission I should like to raise two issues I should request the hon Minister of Parliamentary Affairs to convey this to the various Ministers for making statement next week You are aware that the industrial units in UP are seriously affected by power cut and production is steadily decreasing in all factories, including the four defence factories which are producing arms and ammunitions The UP Government has unfortunately exempted the Indalco, one of the aluminum units of the Birlas, but not the ordinance factories which are so vital to the country's defence Through the Minister of Parliamentary Affairs I request the hon Minister concerned to make a statement and also take up this matter with the Chief Minister of UP, and see that defence production is not at all affected I also request the hon Minister of Irrigation and Power to make a statement regarding power shortage in UP, and other States

Secondly, I want your permission; the discussion on price-rise should be admitted next week. He has not said anything

The third point is regarding Harayana teachers You did not allow call attention notice. I wish to utilise this opportunity to bring to your kind notice that the strike was primarily

held because of the non-implementation of the Kothari Commission recommendations. There have been police atrocities committed on the teachers, including lady teachers, in Delhi. I would request you to ask the Education Minister and the Home Minister to make a statement....

MR. SPEAKER: So many ingenious ways of bringing it every day!

SHRI S. M. BANERJEE: What happened in Delhi cannot be raised in the Haryana Assembly. It can be raised only here. I would request you to kindly ask the Education Minister and the Home Minister to make a statement on that.

श्री हुकूम चन्द कच्छवाय : अध्यक्ष महोदय, शिक्षक दिल्ली में पकड़े गये हैं, दिल्ली की पुलिस ने उनको पकड़ा है। हरियाने में वह इसे उठाने के लिए तैयार नहीं हैं। मुख्य मंत्री ने काफी धौंस दी हुई है। कोई बात सुनने के लिए वह तैयार नहीं हैं। कोठारी कमीशन की रिपोर्ट का सम्बन्ध सीधा केन्द्र से है। राज्य सरकार मानने को तैयार नहीं है। तो हम किसके सामने उसे उठायें? आप से हम प्रार्थना करते हैं कि आप इसके लिए समय दें और मंत्री महोदय इस पर वक्तव्य दें।

SHRI SAMAR GUHA (Contai): I would like to draw your attention to a number of unfortunate incidents that have taken place in Orissa and West Bengal over an editorial that was written by a Calcutta daily. It was a very undesirable editorial may be written inadvertently. Although they have published a prompt apology on the front page yet that has led to a number of incidents in Orissa and Bengal. The rumours are going on either hundreds of people of either side have been killed which are absolutely baseless. The relations between the people of Bengal and Orissa are the best. They have very good relations. There is no reason whatsoever that there should be any ten-

sion between them. But certain incidents have been created by some anti-social elements or by some over-excitable youngmen. I would request the hon. Minister to make a statement on this next week, as early as possible, say, the next Monday so that the people know the exact position as these rumours are going on here and there. They are creating trouble. That should be stopped. A statement should be made early to allay the apprehensions in the minds of the people on this side or on that side. I repeat that the people of Bengal and Orissa have the best of their relations. There is no reason whatsoever that that should be disturbed.

Secondly, the former Minister of Health, Mr. Dikshit had made a categorical statement about the students of the Faridabad Medical College. These Medical College students are now on a fast in Delhi. Practically, nothing has been done. The Government is honour-bound to let the House know what concrete steps they have taken to allay their apprehensions and also to meet their demands.

Lastly, I had also given a Call Attention on this issue and I have also drawn your attention to it and that is about the teachers of Haryana. About 5000 teachers have been arrested. If the incident had happened in Haryana, I would not have said about it. There are two important points. The first is about the arrest of teachers in Delhi and the other is about the grievance of teachers in regard to the treatment meted out to them in jail. This is a matter which involves the Home Ministry. The Home Minister should make a statement on that. Their whole demand is based on the Kothari Commission's Report....

MR. SPEAKER: Once in a while, please listen to the Chair also. Kindly sit down.

SHRI SAMAR GUHA: As the matter relates to the recommendations

[Shri Samar Guha]

made by the Kothari Commission which comes within the purview of the Central Government to make a statement thereon.

MR. SPEAKER: This is an after-thought.

SHRI DINEN BHATTACHARYYA (Serampor): Sir, I have received a telegram from Shri Robin Sen from Asansol that on the 20th of this month at Narainpuri village under Ramga P. S., 20 houses belonging to *Bhoms* who belong to Harijan class have been gutted. Their properties, paddies and cash money have been looted, and the terror is still going on. One Mr Kailash Hazam has been murdered. I want a statement from the Government. We have also written to the Prime Minister but she has not yet replied. For the last three days we have been getting dozens of telegrams: panicky people are sending telegrams that, in spite of the Police being present—and even sometimes with the help of the Police—this repression by the goondas and the attacks on Harijans are going on. Mr Robin Sen, the M P of this area, has sent a telegram to me and he wants that Government must make a statement on this and this sort of thing must be stopped. I plead with you, Sir, to convey our feelings to the Government.

MR. SPEAKER: They are always conveyed to them.

श्री हुकम चन्द कच्छवाय : अध्यक्ष महोदय, इस समय सारे देश के अंदर अर्थकर सूखा पड़ा हुआ है। लोग अपने गांव छोड़ छोड़ कर शहरों में आ रहे हैं। उनके जानवर समाप्त हो रहे हैं। ऐसी परिस्थिति में मंत्री महोदय इसके ऊपर चर्चा का समय निर्धारित करें और इसके ऊपर एक वक्तव्य दें।

दूसरा मेरा कहना है हरयाने के शिक्षकों के बारे में। हरियाना के मुख्य मंत्री ने सारे

शिक्षकों को घोंस देते हैं और दबाव डाला है। 1 हजार शिक्षकों को निकाल दिया है . . . (व्यवधान)

MR. SPEAKER: I am not going to allow a general debate on this.

श्री हुकम चन्द कच्छवाय : दूसरा जहाँ तक छात्रों का सम्बन्ध है सरकार ने छात्रवासन दिया है, मैं जानकारी चाहता हूँ (व्यवधान)

अध्यक्ष महोदय : I am not allowing it. आखिर कोई हद्द होती है

श्री हुकम चन्द कच्छवाय माननीय अध्यक्ष महोदय, मैं एक प्रश्न पूछ कर समाप्त कर रहा हूँ। आपकी अनुमति में मैं यह जानना चाहता हूँ कि आपको ध्यान होगा और माननीय मंत्री जी को भी पता होगा, पिछली बार मे लोक सभा के अन्दर गेड्यूल्ड कास्ट गेड गेड्यूल्ड ट्राइज के बारे में एक अप्रिजेंट बिल पड़ा हुआ है। आप के पूर्व जो मंत्री ने उन्होंने छात्रवासन दिया था कि उस बिल को ले आयेगे। मैं जानना चाहता हूँ कि उस बिल को आप कब तक लाने वाले हैं। यह भी आप बताइए।

अध्यक्ष महोदय : यह आखिरी बात ही आप से ताल्लुक रखती थी। बाकी तो आप ऐसे ही बोले गये।

SHRI K. RAGHU RAMAIAH: I have heard with rapt attention what the different hon. members had to say, and I shall dutifully convey to the various Ministers concerned whatever is within the ambit of Central jurisdiction and your feelings in the matter.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Yesterday on the floor of the House it was stated that some way would be found out. I had mentioned it. Why is this sort of business

MR. SPEAKER: You meet him and find out the time. I have no objection. (*Interruptions*).

SHRI K. RAGHU RAMAIAH: On that matter I have not said anything because I have already told the hon. leaders sitting on the Opposition benches that will be meeting them within the next few minutes and then we shall sort it out.

13.40 hrs

CORRECTION OF ANSWER TO S.Q. NO 174, DATED 24-11-72 RE. TRADE AGREEMENT BETWEEN INDIA AND EGYPT

MR. SPEAKER: Shri A. C. George. Item No 19 of the Agenda.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): Mr Speaker, Sir, in answer to the supplementary questions....

MR. SPEAKER: You may lay it on the Table of the House.

SHRI A. C. GEORGE: I beg to lay it on the Table of the House.

Statement

In answer to the supplementary questions asked by Shri M. Ram Gopal Reddy regarding the trade imbalance between India and Egypt and in pursuance of the ruling given by the Hon'ble Speaker, Shri A. C. George, Deputy Minister, Foreign Trade had stated:—

(i) "The imbalance is calculated quarterly".

(ii) "The outstanding figure is 69 million rupees".

In the above statement there are 3401 LS—9

inadvertent mistakes. The correct position is as follows:—

(i) The imbalance is calculated annually.

(ii) The outstanding figure in respect of confirmed L/Cs included in the new Trade Plan is Rs 69.50 million. The outstanding balance at the beginning of the current Trade Arrangement with Egypt was Rs. 1670 million in favour of Egypt.

It is regretted that this could not be brought to the notice of the House earlier as ascertaining the precise position has taken some time.

DEFLECTIONS TO COMMITTEES

(1) CARDAMOM BOARD

MR. SPEAKER: Agair, Mr. A. C. George Item No 11.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): I beg to move the following:—

"That in pursuance of sub-section (3) (c) of Section 4 of the Cardamom Act, 1965, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Cardamom Board, vice Shri M. Rajangam died."

MR. SPEAKER: The question is:

"That in pursuance of sub-section (3) (c) of Section 4 of the Cardamom Act, 1965, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Cardamom Board vice Shri M. Rajangam died."

The motion was adopted.